



\$~14, 40, 54 to 56, 58, 60, 62 to 70, 72 to 79 & 81 to 95

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 16200/2023 & CM APPL. 65111/2023

KNIGHTS TRANSCO PRIVATE LIMITED Petitioner

Through: Mr. Rishabh Jain, Advocate.

versus

UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH SECRETARY & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar and Ms. Neha Narang, Advocates with Mr. Rudra Paliwal,

GP for R-1 and 2.

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Varun Mishra. SPC with Ms.

Pranaya Sahay, Advocates.

(40)

+ W.P.(C) 16002/2022

COL A. K. ARORA (RETD.) & ORS.

..... Petitioners

Through: Ms. Sonia A. Menon, Advocate.

versus

DIRECTORATE GENERAL RESETTLEMENT (DGR) & ANR.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey, Mr. Deepak Arya and Mr. Saurav

Gaur, Advocates.

W.P.(C) 16200/2023 etc.

Page 1 of 21





Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates for UoI.

(54)

+ W.P.(C) 1932/2024

BKD LOGISTICS PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Subhash Tanwar, CGSC with Mr. Sandeep Mishra and Mr. Ashish Choudhary, Advocates for UoI and

Mr. Amit Acharya, GP.

(55)

W.P.(C) 2110/2024 & CM APPLs. 8798/2024, 8800/2024

BHASKAR EARTHMOVER PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED AND ORS.

..... Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Jatin Teotia, Advocate for UoI.

(56)

W.P.(C) 16200/2023 etc.

Page 2 of 21





+ W.P.(C) 2167/2024 & CM APPL. 8965/2024

MAA KARNI EARTHMOVER PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED AND ORS.

..... Respondents

Through: Mr. Balendu Shekhar, CGSC with

Mr. Raj Kumar Maurya and Mr.

Krishna Chaitanaya, Advocates.

(58)

+ W.P.(C) 4270/2024 & CM APPLs. 17493/2024, 17494/2024

SAMARPAN LOGISTICS PVT LTD.

..... Petitioner

Through: Mr. R. Balasubramanian, Sr.

Advocate with Mr. Santosh Kumar

Pandey, Advocate.

versus

COAL INDIA AND ORS.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC with Mr.

Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

(60)

+ W.P.(C) 4499/2024 & CM APPL. 18402/2024

TRISHIELD LOGISTICS PRIVATE LIMITED

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

W.P.(C) 16200/2023 etc.





COAL INDIA LIMITED AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Subhash Tanwar, CGSC with Mr. Sandeep Mishra and Mr. Ashish Choudhary, Advocates for UoI and

Mr. Amit Acharya, GP.

(62)

+ CONT.CAS(C) 110/2024 KAPIL DEV

..... Petitioner

Through: Ms. Pallavi Parmar, Advocate.

versus

PENTANE LOGISTICS PRIVATE LIMITED & ORS.

..... Respondents

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

Mr. Nitinjaya Choudhary, SPC with Mr. Rahul Kumar Sharma, GP and Mr. Rahul Maurya, Advocate for R-2

and 3.

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

(63)

+ CONT.CAS(C) 112/2024 MOHINDER SINGH

..... Petitioner

W.P.(C) 16200/2023 etc.

Page 4 of 21





Through: Ms. Pallavi Parmar, Advocate.

versus

LANCER LOGISTICS PRIVATE LIMITED & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Kaushal Jeet Kait, GP for R-1

and 5.

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

(64)

+ W.P.(C) 4384/2020 & CM APPLs. 15780/2020, 11896/2024 COL. LAXMI NARAYAN (RETD.) & ORS. Petitioners

Through: Mr. Gautam Swarup, Mr. Ankur Das,

Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

(65)

+ W.P.(C) 5236/2020 & CM APPLs. 18871/2020, 22001/2021,

W.P.(C) 16200/2023 etc.

Page 5 of 21





9433/2022, 25270/2022, 39818/2022 & 54843/2023 IB LOGISTICS PRIVATE LIMITED

..... Petitioner

Through:

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr. Kaushal Jeet Kait, GP for R-1

and 5.

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

(66)

+ W.P.(C) 6086/2023 & CM APPLs. 23898/2023, 36384/2023, 51101/2023 & 2861/2024 MOHINDER SINGH Petitioner

Through: Mr. Pallavi Parmar, Advocate.

versus

M/S LANCER LOGISTICS PRIVATE LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador

W.P.(C) 16200/2023 etc.

Page 6 of 21





Santosh Rebello, Mr. Mohit Choubey, Advocates.

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana Burmon Roy, Advocates.

Mr. Anurag Ahluwalia, CGSC with Mr. Kaushal Jeet Kait, GP.

(67)

+ W.P.(C) 6087/2023 & CM APPLs. 51074/2023, 23899/2023 & 4481/2024

SHRI KAPIL DEV & ANR.

..... Petitioners

Through:

Mr. Pallavi Parmar, Advocate.

versus

PENTANE LOGISTICS PRIVATE LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey, Advocates.

Mr. Nitinjaya Choudhary, SPC with Mr. Rahul Kumar Sharma, GP and Mr. Rahul Maurya, Advocate for R-2 and 3.

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

(68)

+ W.P.(C) 5470/2020 & CM APPL. 19719/2020

LN LOGISTICS PRIVATE LIMITED

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

W.P.(C) 16200/2023 etc.

Page 7 of 21





Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey, Advocates.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

(69)

+ W.P.(C) 5237/2020 & CM APPL. 18873/2020

COL. YASHPAL SINGH SINDHU RETD & ORS. Petitioners

Through: Mr. Kaushal Yadav and Dr. Sushil

Balwada, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

(70)

+ W.P.(C) 3503/2021 & CM APPL. 10601/2021

W.P.(C) 16200/2023 etc.

Page 8 of 21





MAHESHANAND LOGISTICS PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Anurag Ahluwalia, CGSC with

Mr. Kaushal Jeet Kait, GP.

(72)

+ W.P.(C) 4747/2021 & CM APPL. 14626/2021

M/S EIGHT STAR LOGISTICS PVT LTD

..... Petitioner

Through: Mr. R. Balasubramanian, Sr.

Advocate with Mr. Santosh Kumar

Pandey, Advocate.

versus

COAL INDIA LTD AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Advocate for R-4 and 5.

(73)

+ W.P.(C) 5493/2021 & CM APPLs. 17029/2021, 48053/2023

W.P.(C) 16200/2023 etc.

Page 9 of 21





SERENDIPITY MOVERS PVT LTD

..... Petitioner

Through:

versus

COAL INDIA LTD AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

(74)

W.P.(C) 5595/2021 & CM APPL. 17441/2021

RM3D MINING AND LOGISTICS PVT LTD

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

(75)

+ W.P.(C) 5606/2021 & CM APPLs. 17468/2021, 14592/2023, 14593/2023 & 14594/2023

LANCER LOGISTICS PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

W.P.(C) 16200/2023 etc.

Page 10 of 21





Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Ms. Pallavi Parma, Advocate for Applicant in CM APPL. 14592-

94/2023.

Mr. Jivesh Kumar Tiwari, Sr. Panel Counsel with Ms. Samiksha,

Advocate for UOI.

(76)

+ W.P.(C) 6173/2021 & CM APPL. 19564/2021

TAKSALI LOGISTICS PRIVATE LIMITED

..... Petitioner

Through:

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Ms. Bharathi Raju, Senior Panel

Counsel for UOI.





(77)

+ W.P.(C) 6182/2021 & CM APPL. 19579/2021

BABYLON LOGISTIC PRIVATE LIMITED

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Ms. Bharathi Raju, Senior Panel

Counsel for UOI.

Mr. Vedansh Anand, GP for UoI.

(78)

+ W.P.(C) 6194/2021 & CM APPLs. 19626/2021, 4991/2023, 4992/2023, 4993/2023, 14947/2023, 14948/2023 & 14949/2023

PENTANE LOGISTICS PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Durmon Doy, Advocates

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

W.P.(C) 16200/2023 etc.

Page 12 of 21





Ms. Bharathi Raju, Senior Panel Counsel for UOI. Ms. Pallavi Parma, Advocate for Applicant in CM APPL. 14947-49/2023

(79)

W.P.(C) 8228/2021 & CM APPLs. 25519/2021, 7860/2023, 7861/2023 & 7862/2023

RAJRA INTERNATIONAL PVT LTD AND ANR. Petitioners

Through: Mr. Parvinder Chauhan, Ms. Aakriti

Garg, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Mr. Atmaram N. S. Nandkarni, Sr. Through:

> Advocate with Dr. Harsh Pathak. Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Ms. Aakriti Garg, Advocate for Mr.

Parvinder Chauhan, Advocate.

Mr. Ripu Daman Bhardwaj, CGSC for UOI with Mr. Kushagra Kumar,

Mr. Abhinav Bhardwaj, Advocates.

(81)

W.P.(C) 9281/2021 & CM APPLs. 28857/2021, 28858/2021

M/S TRISPACE LOGISTICS PVT. LTD.

..... Petitioner

Through:

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Mr. Atmaram N. S. Nandkarni, Sr. Through:

> Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador

W.P.(C) 16200/2023 etc.

Page 13 of 21





Santosh Rebello, Mr. Mohit Choubey, Advocates.

(82)

+ W.P.(C) 10123/2021 & CM APPL. 31231/2021

M/S DPS LOGISTICS PVT. LTD.

..... Petitioner

Through:

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

(83)

+ W.P.(C) 14675/2022 & CM APPLs. 44975/2022, 44977/2022

ROPAS LOGISTICS PRIVATE LIMITED

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Vedansh Anand, GP for UoI.

(84)

W.P.(C) 3994/2023 & CM APPL. 15534/2023

M/S BATALIK LOGISTICS PVT LTD

..... Petitioner

W.P.(C) 16200/2023 etc.

Page 14 of 21





Through: Mr. R. Balasubramanian, Sr.

Advocate with Mr. Santosh Kumar

Pandey, Advocate.

versus

COAL INDIA LTD AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

(85)

+ W.P.(C) 11424/2023 & CM APPLs. 44446/2023, 44447/2023

M/S VETERANS LOGISTICS PRIVATE LTD

..... Petitioner

Through:

versus

COAL INDIA LTD AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Mukul Singh, CGSC with Mr. Kritagya Kumar Kait, GP and Mr. Majjari Umesh, Advocate for R-3 to

5.

(86)

+ W.P.(C) 6097/2023 & CM APPLs. 23915/2023, 27278/2023

TASHILA LOGISTICS PRIVATE LIMITED Petitioner

Through: Mr. Rishabh Jain, Advocate.

versus

UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH

W.P.(C) 16200/2023 etc.

Page 15 of 21





SECRETARY & ORS. Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Varun Mishra, SPC with Ms.

Pranaya Sahay, Advocate.

(87)

W.P.(C) 6118/2023 & CM APPLs. 24024/2023, 27266/2023

AJJHAL LOGISTICS PRIVATE LIMITED

..... Petitioner

Through: Mr. Rishabh Jain, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Ms. Shiva Lakshmi, CGSC with Mr. Rajdeep Saraf and Ms. Anoushka

Bajpai, Advocates.

(88)

+ W.P.(C) 11581/2023 & CM APPLs. 45122/2023, 45123/2023

SHIVSHAMBHU COAL CARRIERS PRIVATE LIMITED

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED AND ORS.

..... Respondents

W.P.(C) 16200/2023 etc.

Page 16 of 21





Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Apoorv Kurup, CGSC with Ms. Archana Surve, GP and Mr. Akhil

Hasija, Advocates for UOI.

(89)

+ W.P.(C) 12507/2023 & CM APPL. 49364/2023

HARNOOR LOGISTICS PRIVATE LIMITED Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED

..... Respondent

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Satya Ranjan Swain, Sr. Panel Counsel with Mr. Rudra Paliwal, GP and Mr. Kautilya Birat, Advocates for

R-4 and 5.

(90)

+ W.P.(C) 12510/2023 & CM APPL. 49375/2023

VIRENDRA LOGISTICS PRIVATE LIMITED F

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

W.P.(C) 16200/2023 etc.

Page 17 of 21





Burmon Roy, Advocates.

versus

COAL INDIA LIMITED AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Piyush Beriwal, Mr. Nikhil Kumar Chaubey and Mr. Sahaj,

Advocates for R-3 to 5.

(91)

+ W.P.(C) 12512/2023 & CM APPL. 49378/2023

GREAT RIVER COY PRIVATE LIMITED

..... Petitioner

Through: Ms. Shweta Bharti, Mr. Shantanu

Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Shoumendu Mukherji, Sr. Panel Counsel with Ms. Megha Sharma, Ms. Akanksha Gupta, Advocates for

UOI.

Mr. Apurv Kurup, CGSC with Mr. Akhil Hasija, Advocate for UOI.





(92)

+ W.P.(C) 12514/2023 & CM APPL. 49383/2023

RESOLUTE LOGISTICS PRIVATE LIMITED

..... Petitioner

Through:

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

(93)

+ W.P.(C) 12517/2023 & CM APPL. 49392/2023

GRK LOGISTICS PRIVATE LIMITED

..... Petitioner

Through:

Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Rohit Jolly, Ms. Bheeni Goyal, Ms. Jyoti Choudhary, Ms. Darshita Sethia and Ms. Yashodhana

Burmon Roy, Advocates.

versus

COAL INDIA LIMITED & ORS.

..... Respondents

Through:

Mr. Atmaram N. S. Nandkarni, Sr. Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI.

(94)

W.P.(C) 16200/2023 etc.

Page 19 of 21





+ W.P.(C) 13474/2023 & CM APPLs. 53253/2023, 53254/2023 M/S PANZER LOGISTICS PVT. LTD. Petitioner

Through: Mr. R. Balasubramanian, Sr

Advocate with Mr. Santosh Kumar

Pandey, Advocate.

versus

COAL INDIA LTD AND ORS.

..... Respondents

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Manish Mohan, CGSC with Mr. Aakash Meena, GP and Mr. Jatin

Teotia, Advocate for R-3 to 5.

(95)

+ W.P.(C) 14616/2023 & CM APPL. 58137/2023

RABAA COAL CARRIER PRIVATE LIMITED Petitioner

Through: Mr. Rishabh Jain, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondent

Through: Mr. Atmaram N. S. Nandkarni, Sr.

Advocate with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello, Mr. Mohit Choubey,

Advocates.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Varun Rajawat and Ms. Shreya V. Mehra, Advocates

for UoI.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

W.P.(C) 16200/2023 etc.

Page 20 of 21





ORDER 21.05.2024

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- 1. It is stated that apropos the last Order dated 14.02.2024, representations given by the Petitioners are under consideration with the Directorate General of Resettlement. Therefore, learned Counsel for Coal India Limited prays for some more time in the matter.
- 2. List on 05.09.2024.
- 3. Interim Orders to continue.

SUBRAMONIUM PRASAD, J

MAY 21, 2024 S. Zakir